## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 04.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 130/16	TP 90/16	Hearing	397/398	Syed Peer Jawad Ahmed Vs. United Sustainable Develop- ment Pvt. Ltd. & 7 Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SHARATH BABO Operational Geolies

9740204762

NESHANTH KADUR

828020070)

(KEYSTONE PARTNERS)

3. MANIK B.T thing thism. 8105874004

Respondant No 8

P. T.O.

Counsel for petitioner is present. He requested time to furnish information about service of notices on R-3 to R-7. Counsel for R-8 is present. Counsel for R-1 and R-2 is also present. IA 122/2017 is listed today.

Counsel for petitioner requested time for filing objections.

For filing objections, list it on 24.10.2017.

MEMBER (J) :